प्रेस प्रकाशनी PRESS RELEASE



भारतीय रिज़र्व बैंक RESERVE BANK OF INDIA

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June 28, 2024

Indicative Calendar of Market borrowings by State Governments/ Union Territories for the Quarter July – September 2024

The Reserve Bank of India, in consultation with the State Governments/Union Territories (UTs), announces that the quantum of total market borrowings by the State Governments/UTs for the quarter July − September 2024, is expected to be ₹2,63,562 Crore. The weekly schedule of auctions to be held during the quarter along with the name of States/UTs who have confirmed participation and tentative amounts indicated by them is as under:

Month	Proposed Date	Expected quantum of borrowing (in ₹ Crore)	States/UTs who have confirmed participation and the tentative amount of borrowing (in ₹ Crore)	
			Andhra Pradesh	5,000
			Jammu and Kashmir	500
			Kerala	1,500
	July 02, 2024	14,100	Manipur	200
	July 02, 2024	14,100	Meghalaya	400
			Punjab	2,500
			Tamil Nadu	2,000
			Telangana	2,000
	July 09, 2024	10,200	Andhra Pradesh	2,000
			Goa	100
July 2024			Haryana	1,500
July, 2024			Jammu and Kashmir	400
			Maharashtra	4,000
			Meghalaya	200
			Punjab	500
			Tamil Nadu	1,000
			Tripura	500
	July 16, 2024	12,990	Haryana	1,000
			Himachal Pradesh	500
			Jammu and Kashmir	400
			Maharashtra	5,000
			Mizoram	90

			Punjab	500
			Tamil Nadu	1,000
			Telangana	2,500
			West Bengal	2,000
			Goa	100
			Gujarat	2,000
			Jammu and Kashmir	300
	July 23, 2024	16,100	Kerala	500
			Madhya Pradesh	3,000
			Maharashtra	5,000
			Sikkim	200
			Tamil Nadu	2,000
			West Bengal	3,000
			Andhra Pradesh	2,000
			Goa	100
			Gujarat	2,000
			Haryana	1,000
			Jammu and Kashmir	300
			Jharkhand	1,000
			Kerala	1,000
	July 30, 2024	26,100	Maharashtra	4,000
			Manipur	200
			Punjab	2,000
			Rajasthan	
			Tamil Nadu	4,000 4,000
			Telangana	
			West Bengal	2,500
			Andhra Pradesh	2,000
			Assam	3,000
	August 06, 2024	25,490	Chhattisgarh	1,000
			Haryana	1,000
			Himachal Pradesh	1,500
			Jammu and Kashmir	1,000
			Karnataka	400
			Kerala	2,000
			Maharashtra	1,000
			Mizoram	5,000
August, 2024			Punjab	90
August, 2024			Rajasthan	500
			Tamil Nadu	1,000
			Telangana	2,000
			Uttarakhand	1,000
			Uttar Pradesh	500
			West Bengal	3,000
			Bihar	1,500
	August 13, 2024	10,450	Chhattisgarh	2,000
			Goa	1,000
			Jammu and Kashmir	100
			Janina and Rashinii	400

]		Maharashtra	4,000
			Meghalaya	150
			Nagaland	200
			Punjab	500
			Sikkim	100
			Telangana	1,000
			West Bengal	1,000
		23,400	Bihar	2,000
			Goa	100
			Gujarat	1,500
			Haryana	1,500
			Jammu and Kashmir	300
			Karnataka	3,000
	August 20, 2024		Madhya Pradesh	
			Maharashtra	2,000
			Tamil Nadu	5,000
			Telangana	2,000
			Uttar Pradesh	1,000
			West Bengal	3,000
			Andhra Pradesh	2,000
		29,400	Assam	2,000
				1,000
	August 27, 2024		Bihar	2,000
			Goa	100
			Gujarat	2,000
			Haryana	1,000
			Jammu and Kashmir	300
			Jharkhand	1,000
			Kerala	1,000
			Madhya Pradesh	2,000
			Maharashtra	4,000
			Punjab	1,000
			Rajasthan	4,000
			Tamil Nadu	4,000
			Telangana	2,000
			West Bengal	2,000
	September 03, 2024	27,500	Andhra Pradesh	3,000
			Assam	1,500
September, 2024			Gujarat	1,500
			Haryana	1,500
			Himachal Pradesh	1,500
			Jammu and Kashmir	400
			Karnataka	2,000
			Kerala	1,000
			Maharashtra	5,000
			Manipur	100
			Odisha	
			Punjab	1,000
			Rajasthan	2,000
			. tajaoti tari	1,000

			Tamil Nadu	1,000
			Uttarakhand	500
			Uttar Pradesh	3,000
			West Bengal	1,500
			Bihar	2,000
		12,540	Goa	100
			Jammu and Kashmir	400
	September 10, 2024		Kerala	1,000
			Maharashtra	4,000
			Meghalaya	450
			Mizoram	90
			Punjab	1,000
			Telangana	2,000
			West Bengal	1,500
			Bihar	2,000
			Chhattisgarh	500
			Goa	100
			Gujarat	2,000
			Haryana	1,500
			Jammu and Kashmir	300
			Jharkhand	1,000
			Karnataka	3,000
	September 17,	28,336	Madhya Pradesh	2,000
	2024		Maharashtra	5,000
			Nagaland	250
			Odisha	1,000
			Punjab	186
			Rajasthan	1,500
			Tamil Nadu	1,000
			Telangana	1,000
		26,956	Uttar Pradesh	3,000
			West Bengal	3,000
			Bihar	2,000
			Chhattisgarh	500
			Goa	100
	September 24, 2024		Gujarat	2,000
			Haryana	1,500
			Jammu and Kashmir	256
			Madhya Pradesh	2,000
			Maharashtra	5,000
			Puducherry	400
			Rajasthan	4,000
			Sikkim	200
			Tamil Nadu	4,000
			Telangana	1,000
			Uttarakhand	500
			West Bengal	3,500
7	⊥ Γotal	2,63,562		2,63,562
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The actual amount of borrowings and the details of the States/UTs participating would be intimated by way of press releases two/ three days prior to the actual auction day and would depend on the requirement of the State Governments/UTs, approval from the Government of India under Article 293(3) of the Constitution of India and the market conditions. RBI would endeavour to conduct the auctions in a non-disruptive manner, taking into account the market conditions and other relevant factors and distribute the borrowings evenly throughout the quarter. RBI reserves the right to modify the dates and the amount of auction in consultation with State Governments/UTs.

(Puneet Pancholy)
Chief General Manager

Press Release: 2024-2025/591